

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
**(through web-based video conferencing platform)**

**ITEM No.24**  
**C.P. No.88/BB/2022**

**IN THE MATTER OF:**

Mr. M. Satyanarayana ... Petitioner  
v.  
M/s. Magnum Metrolics India Pvt. Ltd. & Ors. ... Respondents

**Order under Sections 241-242 of Companies Act, 2013**

**Order delivered on: 30.08.2023**

**CORAM:**

**DR. N.V. RAMAKRISHNA BADARINATH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. SANJAY PURI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Gowri Srikanth  
For the Respondents : None

**ORDER**

1. Heard Ms. Gowri Srikanth, learned Counsel for the Petitioner and none for the rest.
2. The matter is adjourned to **11.10.2023**. In the meanwhile, the Interim Order granted ton 05.12.2022 is extended till the next date of hearing.

**(SANJAY PURI)**  
**MEMBER (TECHNICAL)**

**(N.V. RAMAKRISHNA BADARINATH)**  
**MEMBER (JUDICIAL)**

Puja